NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2017 AT 10.30

 \mathbf{AM}

TRANSFER PETITION NO.	TP No.124/HDB/2016 CP No.12/CB/2015 SK Bigstar Foods Limited		
COMPANY PETITION/APPLICATION NO.			
NAME OF THE COMPANY			
NAME OF THE PETITIONER(S)	Kaja Gajendra Rao		
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (9) Others		
UNDER SECTION	111/111A		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		e e	
			7.
The second secon			
			. "

Counsel for Respondent(s):

ſ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	R. Raghurandan Rao G. Blupest R1	Sn. Ach	99666 22805	(a).
		Adrecate	7 (666 2 2000	, 3
	P.H. Acarindh Panclian	for Aelv		
	B. Mohan R2-R10	Adr	9948071678	

Heard Shri.R Raghunandan Rao, Senior Counsel along with Shri.G.Bhupesh, learned counsels for the respondent No. 1 & Shri.P.H.Aravind Pandian along with Mr.B.Mohan, learned counsels for the respondent Nos. 2 to 10.

Post the case on 02.11.2017

Member (Technical)

Member (Judicial)